

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

AUCTION NOTICE

ROC.No.227/2025-APHC VEHICLES

DATE: 25.06.2025

The High Court of Andhra Pradesh has decided to dispose of Bajaj Auto-Rickshaw bearing Registration No. AP 12 V 5561 by Public Auction in "AS IS WHERE IS CONDITION", as recommended by the Motor Vehicles Inspector, Mangalagiri for condemnation as '**Scrap**'. The details of the above said vehicle are as under.

Sl. No.	Vehicle No.	Make	Month & Year of Manufacture	Date of Registration
1.	AP 12 V 5561	Bajaj Auto-Rickshaw	December 8, 2011	15.12.2011

Auction will be held at the premises of the High Court of Andhra Pradesh, Nelapadu, Tulluru Mandal, Guntur District on 19.07.2025 at 11:30 a.m.

Interested persons may participate in the auction. The successful bidder shall have to deposit the total bid amount immediately.

The High Court has the discretion either to accept or to reject the auction sale in favour of anyone.

Interested persons may register their names with the undersigned at 10.45 a.m. on 19.07.2025.

The above-stated Bajaj Auto-Rickshaw is available for inspection at the High Court premises from 11:00 a.m. to 05:00 p.m. on any working day.


25/6/2025
REGISTRAR (PROTOCOL)